

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 4723 OF 2018

Dated : 8th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Kuragunda Solar Power Project LL.P & Anr. ...Appellant(s)
Vs.
Hubli Electricity Supply Company Limited & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the Appellant shall file Affidavit of service on or before 28.01.2019.

Registry is directed not to show the name of Shri Balaji Srinivasan as counsel for Respondent No.1 in the cause title.

List the matter on **15.02.2019.**

**(S. D. Dubey)
Technical Member**

Pr/kt

**(Justice Manjula Chellur)
Chairperson**